## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.A. (CAA)-49(PB)/2017

## IN THE MATTER OF:

.....Applicant **Mohair Investment & Trading Company** and Liquid Investment & Trading Company Pvt. Ltd.

SECTION: UNDER SECTION 230-232 of the Companies Act, 2013

Order delivered on 29.06.2017

## Coram:

**CHIEF JUSTICE M.M. KUMAR Hon'ble President** 

**DEEPA KRISHAN** Hon'ble Member (T)

For the Petitioner(s) :

Shri V.P. Singh, Advocate

Ms. Vatsala Rai, Advocate

Shri Atul N., Advocate

## **ORDER**

Learned counsel for the petitioner requests for a week's time to ensure compliance of all the provisions.

List for arguments on 19.07.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

Vineet